C. A. T. Bench, JAIPUR

Date of Order	Orders
13-7-93	Applicant present in person. M.P. may be Registered and Submitted (alongwith R.P. No. 60/93 in OA. 98/89) for appropriate orders by Circulation (in chamber.). REGISTRAR Central Administrative Tribunal Jaipur Bench; JAIPUR.
14.7.93	By a separate order we have dismissed the Review petition in limine. The M.P. for condonation of delay does not survive for consideration. The same is dismissed. (B.B. Mahajan) M(A) (D.K. Mehta) Vice Chairman
	Copy sent to the app advocate 5/7/93 Date 29-7-93 9